GOVERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 23rd Ceb, 1989

NOT IF ICATION INCOME TAX

No. 82-9 (F.No.203/152/88-ITA.II): In continuation of this Office Notification No. 6379 (F.No.203/80 /85 -ITA.II) dated 22-8-1985 it is hereby notified for general information that the Institution mentioned below has been approved by Department of Scientific & Industrial Research; New Delhi, the Prescribed Authority for the purposes of clause of the Income-tax Act, 1961 read with rule 6 of the Income-tax following conditions:-

i) That National Institute of Mental Health & Neuro Sciences. Bangalore

Will maintain a separate account of the sums received by it for scientific research.

- returns of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 31st May each year.
- Prescribed Authority by 30th June each year a copy of their audited annual accounts showing their income and expenditure and Balance Sheet showing its assets liabilities with a copy of each of these documents to the Central Board of Direct Taxes, New Delhi, DGIT (Exemption) Calcutta and the Concerned Commissioner of Income-tax.
- iv) That the said Association will apply to Central Board of Direct Taxes, Ministry of Finance (Department of Revenue), New Delhi and DGIT (Exemption) the approval for further extension, Applications received after the date of expiry of approval are

INSTITUTION/ASSOCIATION

National Institute of Mental Health and Neuro Sciences, Bangalore. >
This Notification is effective for a period from 1-4-1988

54/-

Under Secretary to the Government of India.

Copy forwarded to :-

- 1. All Chief Commissioners of Income-tax.
- 2. All Commissioners of Income-tax (2 copies).
- 3. Director of Inspection(Inv.)/(Sp. Inv)/IT&Audit/PSELTP/ Vigilance/Intelligence/Recovery/Survey/P&PR, New Delhi.
- 4. Inspection Division(CBDT), Mayur Bhavan, New Delh1.
- 5. O.S.D. (Legal), 4th floor, Super Bazar Building, Conneught
- 6. Directorate of O & M Services (Income-tax), Aiwan-a-Chalit
- 7. The Secretary, Department of Scientific & Industrial Research, Technology Bhavan, New Mehrauli Road, New Delhi-110 Ol6 with reference to his O.M. No. 4/194/88-TU.V
- 8. The Joint Secretary & Legal Adviser, Ministry of Law.
 Shastri Bhavan, New Dolhi.
- 9. The Comptroller & Auditor General of India, New Delhi.
- 10. Bulletin Section of D.I. (P&P), 2nd Floor, Hans Bhavan, I.P. Estate, New Delhi.
- 11. Directors General (Income-tax Exemption), Calcutta and other Directors General of Income-tax.
- 12. The Director, National Institute of Mental Health & Neuro Sciences, Post Bag No.2900, Bangalore-560 029.

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Under Secretary to the Government of India.

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